

- (2) Notification No. 96/2021 - Customs (N.T.), dated the 2nd December, 2021, determining the rate of exchange for conversion of certain foreign currencies, given in schedules therein, into Indian currency or *vice-versa* for imported and exported goods *w.e.f.* 3rd December, 2021.

[Placed in Library. For (1) and (2) See No. LT-5747/17/21]

- II. A copy (in English and Hindi) of the Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget, at the end of the first half of financial year 2021-22, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. LT-5743/17/21]

- III. A copy (in English and Hindi) of the Thirty-seventh Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee (JPC) on Stock Market Scam and matters relating thereto (December, 2021).

[Placed in Library. See No. LT-5744/17/21]

I. Reports and Accounts (2020-21) of HOCL, Navi Mumbai, Maharashtra and SECI, New Delhi and related papers

II. Reports and Accounts (2018-19 and 2020-21) of various institutes and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Sixtieth Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Navi Mumbai, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5982/17/21]

- (ii) (a) Tenth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5983/17/21]

II. A copy each (in English and Hindi) of the following papers :—

- (i) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Hyderabad, for the year 2018-19, and the Audit Report thereon, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-5984/17/21]

- (ii) (a) Annual Report and Accounts of the National Institute of Wind Energy (NIWE), Chennai, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Institute, for the year 2020-21.

[Placed in Library. See No. LT-5985/17/21]

- (iii) (a) Thirtieth Annual Report and Accounts of the Institute of Pesticide Formulation Technology (IPFT), Gurugram, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5986/17/21]

- (iv) (a) Fifty-Third Annual Report and Accounts of the Central Institute of Petrochemicals Engineering and Technology (CIPET), Chennai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5987/17/21]

- (v) (a) Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2020-21, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5988/17/21]

- (vi) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2020-21, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5989/17/21]

I. Reports and Accounts (2020-21) of NIACL, Mumbai; NICL, Kolkata and IIFCL, New Delhi and related papers

II. Reports on voluntary winding up of IIBI Limited, Kolkata, for the period 01.04.2021 to 30.09.2021 and related papers

III. Report (2020-21) of IRDAI, Hyderabad and related paper

DR. BHAGWAT KISHANRAO KARAD: Sir, I lay on the Table: -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the New India Assurance Company Limited, Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5793/17/21]

- (ii) (a) Annual Report and Accounts of the National Insurance Company Limited, Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.